#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA STARRED QUESTION NO.248 TO BE ANSWERED ON THE 3<sup>RD</sup> AUGUST, 2018 BLOOD BANKS

### \*248. SHRI KANWAR SINGH TANWAR: SHRI SANKAR PRASAD DATTA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Government and private blood banks functioning in the country at present, State/UT-wise;
- (b) whether the Government has formulated any scheme for setting up blood banks on priority basis in remote, flood affected, rural and border areas of the country and if so, the details thereof;
- (c) whether a mechanism is being put in place to coordinate with the public sector voluntary organisations and the private sector for promoting voluntary blood donation and if so, the details thereof; and
- (d) the steps taken/being taken by the Government to stop illegal sale of blood?

## ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d) A Statement is laid on the Table of the House.

## STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 248\* FOR 3<sup>RD</sup> AUGUST, 2018

- (a) The details of number of Government and private blood banks functioning in the country at present, State/ UT-wise is given in Annexure.
- (b) All districts of the country barring 74 have at least one licensed Blood Bank. Under National Health Mission, Government has provided support for setting up of blood banks in 68 such districts of the country predominantly to cater to the patients in the remote inaccessible parts of the country. Support is also provided to States/UTs to strengthen their healthcare systems including strengthening existing blood banks/ establishing new blood banks based on the proposal submitted by the States.
- (c) Yes. The National Blood Transfusion Council and the State Blood Transfusion Councils function as the mechanism aimed at coordinating between the Government on the one hand and voluntary organizations on the other.

The National Blood Transfusion Council and State Blood Transfusion Councils, in collaboration with voluntary organizations, professional associations and private entities, etc do advocacy for Voluntary Blood Donation, organize local and pan-India blood donation drives and undertake Information Education and Communication activities.

(d) National Blood Policy prohibits the sale and purchase of blood since it is a voluntarily donated commodity of human origin.

Only licensed blood banks are permitted for collection, processing, storage and transportation of blood and blood components.

Food and Drugs Authority at State and National level, ensure safety and quality of blood and blood components at licensed blood banks through periodic inspections. All licensed blood banks are instructed to follow the National Blood Transfusion Council guidelines for processing charges for blood and blood components and not levy any additional charges. They are also directed to display the charges prominently in the blood bank premises for public viewing.

All hospitals are instructed to obtain blood only from licensed blood banks against such approved processing charges.

### Number of Government and Private licensed blood bank in India State / UT wise up to July- 2018

S.NO	NAME OF STATE	Public including Govt. Blood Banks	Private including charitable trust Blood Bank	TOTAL
1	Andaman & Nicobar	02	01	03
2	Andhra Pradesh	34	130	164
3	Arunachal Pradesh	09	01	10
4	Assam	38	32	70
5	Bihar	35	43	78
6	Chandigarh	03	01	04
7	Chhattisgarh	29	48	77
8	Dadra & Nagar Haveli	-	01	01
9	Daman & Diu	02	00	02
10	NCT of Delhi	22	37	59
11	Goa	03	03	06
12*	Gujarat	28	117	145
13	Haryana	26	73	99
14	Himachal Pradesh	19	03	22
15	Jammu & Kashmir	28	05	33
16	Jharkhand	28	23	51
17	Karnataka	41	170	211
18*	Kerala	41	127	168
19	Lakshadweep	01	00	01
20	Madhya Pradesh	60	89	149
21	Maharashtra	74	254	328
22	Manipur	04	01	05

23	Meghalaya	05	02	07		
24	Mizoram	08	02	10		
25	Nagaland	05	-	05		
26	Odisha	63	20	83		
27	Pondicherry	05	13	18		
28	Punjab	50	61	111		
29	Rajasthan	61	76	137		
30	Sikkim	02	01	03		
31	Tamil Nadu	99	189	288		
32	Telangana	30	147	177		
33	Tripura	11	02	13		
34	Uttar Pradesh	104	209	313		
35	Uttarkhand	22	13	35		
36	West Bengal	93	44	137		
	Total	1085	1938	3023		
*D :						

<sup>\*</sup>Data up to June-2017